

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 63(ND)/15

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

NAME OF THE COMPANY: Col Ajay Ahlawat Vs. Royal Hunting Hotels Pvt.
Ltd.

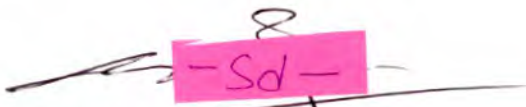
SECTION OF THE COMPANIES ACT: 397/398

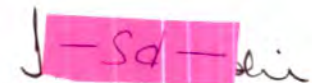
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Mr. Apurv Chandola, Advocate		
	For the Respondent (s) :	Mr. Manoj Kumar, Advocate		

ORDER

It is requested that the letter for adjournment has been circulated by the Respondent on the ground that the counsel is not well.

To come up on 17th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)